

C. A. T. Bench, JODHPUR

Date of Order	Order
Regd. A.D. notices alongwith copy of application issued to Resp. No 1 to 7 Vid. No. <u>27/7 to 27/8</u> Dtd. <u>20/12/95</u>	<u>22.2.96</u> Applicant Sh. Ravi Anand present in person. Mr. Arun Bohansali Counsel for the Respondents.
Notices served to respondents No (2-1 to 2-5 & 7) Notices recalled (2-6) 27/10/96	D. B. not formed Put up for admission / direction/ hearing on 8/4/1996. Court Master
Reply not filed. 27/3/96 Copy of order dated 8.4.96 Sent to De H. H. H. H. H. R-5, 6 & 7. BY Regd post Vide no <u>187/96</u> dated <u>01/5/96</u> 26/4/96 R H 4. also no <u>907</u> date <u>9/5/96</u>	<u>8.4.96</u> Applicant No 2 present in person. Sh. Arun Bohansali, counsel for respondents No. 1 to 4. None for respondents No 5 & 7. Application for joining together is dismissed since the OA has already been withdrawn. MA stands disposed of. (Gopal Krishna) Vice Chairman Part II and III destroyed in my presence on 11/6/96 under the supervision of section officer () as per order dated 14/3/96. Section officer (Record)